

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:5810  
ANSWERED ON:02.05.2013  
PRICES OF PATENTED MEDICINES  
Kalmadi Shri Suresh

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether an Inter-Ministerial Group tasked with regulating prices of patented medicines has recommended using a per capita income linked reference pricing mechanism so as to reduce the prices of several patented drugs;
- (b) if so, the facts in this regard;
- (c) whether the Department of Pharmaceuticals has suggested for fixing the prices of patented drugs by comparing the price at which these are procured by the Governments in UK, Canada, France, Australia and New Zealand; and
- (d) if so, the impact of this policy with regard to in profitability of foreign companies and the increase in affordability of drugs among the common man?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

- (a) to (d) The Committee which was looking into the issue of Price Negotiation mechanisms for patented drugs has since submitted its report which is being examined.